

(d) Yes, Sir. Surveys are being conducted along the Kerala Coast for both living and non-living resources of the sea.

(e) Since several governmental and other agencies are involved in the survey all along the coast, it is difficult to quantify the funds allocated for the Kerala Coasts alone.

Juveniles Languishing in Jails in Union Territories

4558. SHRI NITYANANDA MISRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in the Union Territories, persons apprehended are sent to the jail and it takes a long time before they are produced before the magistrate;

(b) the number of such inmates, particularly the juveniles, who are languishing in jails without being produced before a judicial authority and the period of such stay in each case;

(c) whether these juveniles are being kept in the cells of hardened criminals and thus the chances of their reform in life becomes more difficult; and

(d) if so, what steps Government propose to take in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) to (d). The information is being collected from the Union Territories. On receipt, it will be laid on the Table of the House.

Computerisation of Census Data

4559. SHRI SHANTARAM NAIK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to computerise 1981 Census data;

(b) if so, nature and scope of the scheme; and

(c) the advantages likely to be derived from such computerisation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) Most of the data collected in the 1981 Census are being processed on computers barring some minimal manual compilations.

(b) Thirty two Direct Data Entry Systems, each consisting of 16 terminals were installed at 14 places in the country. Through these systems, data collected in the field on slips were transferred to magnetic tapes. The data tapes are processed on the computer in the National Informatics Centre, New Delhi since the Census Department does not have a computer of its own. To expedite the data processing, computers of other agencies are also being used for data processing

(c) It is far more easier and quicker to generate detailed and complex cross tabulation of data as envisaged in the tabulation plan of 1981 Census on the computer than through manual compilation. Moreover, paper slips on which the Census data is collected in the field can be handled manually only a limited number of times. These also tend to deteriorate with age. Storage of data in the magnetic tape makes it easy to recall the same and to generate any desired cross classifications, however complex, as and when needed.

Promotion to Joint Secretary Grade without Experience as District Collector

4560. SHRI T. BALA GOUD : Will the PRIME MINISTER be pleased to state :

(a) whether many IAS officers have been promoted as Joint Secretary and above at the Centre without having served as District Collector;

(b) if so, the reasons for overlooking this essential qualification for promotion;

(c) the steps taken to include and give priority to officers who served with distinction as District Collector, in the matter of promotion of IAS officers to selection grades; and

(d) the directives issued in this regard ?